

(b) There is no delay in the manufacture of MBT. The planning action for its manufacture has been initiated in line with the induction programme of the Army.

Requirement of submarines by Indian Navy

59. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

(a) whether Government had finalised a deal with HDW of Germany for the supply of four submarines;

(b) if so, whether all the four submarines were delivered;

(c) whether the Navy wants more such submarines to complete its fleet; and

(d) whether Government propose to purchase some more submarines and if so, from whom?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALIKARJUN): (a) and (b) The contract with M/s. HDW was for supply of only 2 ready built submarines and material packages for 2 submarines to be constructed in India. Two submarines and material packages for another two, were delivered.

(c) and (d) Presently, there is no proposal for purchase of more submarines.

Modernization plan for Navy

60. SHRI SUSHIL KUMAR SAMBHARAO SHINDE:

SHRIMATI VEENA VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a number of plans for modernisation, augmentation or development of navy have been scuttled or slowed down due to resource crunch during the last two years, as indicated by the outgoing Chief of Naval Staff on September 27, 1993; and

(b) if so, the details in this regard indicating the main plans and projects affected thereby?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALIKARJUN): (a) and (b) No, Sir. The modernisation of the Indian Navy, and her force levels are considered with reference to the Perspective Plan and the Annual Plans drawn up for the purpose, also taking into account the geo-strategic environment, the threat perception, the country's maritime interests, the likely tasks that the Navy may be called upon to perform, and the availability of budgetary resources.

Car project in Gujarat with the assistance of General Motors

61. SHRI AHMED MOHMEDBHAI PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that General Motors (GM), the American auto-giant have agreed to set up a Rs. 800 crore car project in Gujarat;

(b) if so, the modalities of the proposed projects between American firm and Indian firm that have been finalised;

(c) whether Gujarat Government has also agreed to provide Rs. 35 crore loan for GM Project;

(d) if so, by what time the project is likely to start; and

(e) what will be its annual production?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHL): (a) Yes, Sir. Government has approved setting up of a joint venture between M/s HM and M/s GM of USA in Gujarat for production of state cars, fuel efficient cars.

(b) The modalities of the proposed project are yet to be finalised by the two companies.

(c) Government of Gujarat has agreed to provide incentives for the said project. However, final decision regarding financial assistance has not yet been taken.

(d) The project is likely to start in early 1994 and the production is likely to commence in the latter half of 1995.

(e) The production is likely to be between 10,000 to 15,000 nos. per annum initially.

Joint ventures between Israel and Gujarat

62. SHRI AHMED MOHMEDBHAI PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Gujarat State Corporations, led by the Gujarat Agro Industries Corporation Ltd. (GAIC) have entered into Strategic tie-ups with leading Israel companies for setting up Joint ventures in the State ;

(b) if so, what are the total joint ventures that Gujarat and Israel have agreed to undertake ;

(c) whether any final decision in this regard has already been taken ; and

(d) if so, what are the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) SMT. KRISHNA SAHI : (a) Government are not aware of any such tie-ups.

(b) to (d) In view of reply to part (a) above, question does not arise.

Foreign investment in Gujarat

63. SHRI AHMED MOHMEDBHAI PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Chief Minister of Gujarat has pointed out to the Central Government that pull-out from the Salt Project in the State has affected the flow of foreign investment in the State ;

(b) if so, whether during the period from January to August, 1993, the total foreign direct investment cases approved were of Rs. 345.83 Crs. or 6.46 per cent of the aggregate investment Projects worth Rs. 5,356 Crs. were cleared ;

(c) if so, what is the reaction of the Central Government in this regard ;

(d) what are the details of total number of investment plans cleared by the Centre in respect of Gujarat ;

(e) whether Gujarat is the only State which has taken highest lead in foreign investment proposals ; and

(f) if so, what are the total proposals that are agreed and are under implementation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPTT. OF INDUSTRIAL DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI) : (a) Government are not aware of any such statement.

(b) and (c) In view of reply to part (a), question does not arise.

(d) to (f) Foreign collaboration approvals are intended only to determine the terms and conditions of collaboration and therefore, these approvals do not usually indicate location of the industries. Consequently, state-wise break-up of these approvals are not centrally maintained.

Panel on industrial issues for North-Eastern States

64. SHRI V. HANUMANTHA RAO : Will the PRIME MINISTER be pleased to state :

(a) whether any decision was taken by Government to set up a Panel to go into the industrially related issue concerning the North-Eastern region and Sikkim at a meeting of the officials of the Central Government and North-Eastern States ;

(b) if so, the issues involved and by when does Government expect to receive the report of the Panel ;